THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong 20th January, 2022

No. HCM II/123/2015/Estt/Pt,/ It is hereby notified that the Hon'ble the Chief Justice, High Court of Meghalaya is pleased to declare 21st January,2022 as holiday for the High Court, District Judiciary in the State and all establishments under the High Court of Meghalaya, on account of "celebration of the 50th year of Statehood of Meghalaya".

By Order,

REGISTRAR GENERAL

No. HCM II/123/2015/Estt/Pt,/Lo3 A

Dated, Shillong 20th January, 2022

Copy to for information:-

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice for his lordship's information.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for his lordship's information.
- 3. The P.S. to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya, Shillong for his lordship's information.
- 4. The P.S. to the Advocate General, Meghalaya.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 7. The Director, Meghalaya State Judicial Academy, Shillong.
- 8. All District & Sessions Judge, Meghalaya.
- 9. All Joint Registrars, High Court of Meghalaya.
- 10. The Central Project Coordinator, High Court of Meghalaya.
- 11. All Deputy Registrar, High Court of Meghalaya.
- 12. All Assistant Registrars High Court of Meghalaya.
- 13. The Chief Librarian, High Court of Meghalaya.
- 14. The Assistant Solicitor General, Meghalaya.
- 15. The Central Government Standing Counsel, Shillong.
- 16 The System Analyst, High Court of Meghalaya for uploading in the official
 - 17. The President/Secretary, all Bar Associations in the State.
- 18. Notice Board.
- 19. Office file.

GENERAL